

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, INDORE

O.A. No. 269/1999

Tuesday, this the 18th day of February, 2003

Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Nathulal s/o Ramchandra
Lapiwal, Carriage & Wagon Depot, W. Railway, Ratlam
2. Kamlesh Kumar s/o Ramswaroop
Lapiwala, Carriage & Wagon Depot
W. Railway, Ratlam,
3. Ratanlal s/o Jeetmal
Lapiwala, Carriage & Wagon Depot, W. Railway, Ratlam

Applicants

(By Advocate: Shri S.L. Vishwakarma)

Versus

1. General Manager
Western Railway, Churchgate, Mumbai
2. Divisional Rail Manager
Western Railway, Ratlam

..Respondents

(By Advocates: Shri Y.I. Mehta, senior Advocate with Shri H.Y. Mehta)

O R D E R (ORAL)

Shri Govindan S. Tampi:

Learned counsel for the applicant does not press the present OA.

Accordingly, the OA is dismissed as withdrawn.

(Govindan S. Tampi)
M (A)

/sumit

N. N. Singh

(N. N. Singh)
VC (J)